

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF AINWESHA ENGINEERING & PROJECTS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	AINWESHA ENGINEERING & PROJECTS LIMITED
2.	Date of incorporation of corporate debtor	20/05/1998
3.	Authority under which corporate debtor is incorporated / registered	Roc – AHMEDABAD
4.	Corporate Identity No. of corporate debtor	U29199GJ1998PLC034128
5.	Address of the registered office and principal office (if any) of corporate debtor	" ANWESHA HOUSE", SENATE SQUARE, A-TOWER, VUDA ROAD, GOTRI, VADODARA – 390021, GUJARAT.
6.	Insolvency commencement date in respect of corporate debtor	25/01/2021 (Order Uploaded On 28/01/2021)
7.	Estimated date of closure of insolvency resolution process	24 JULY 2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	SACHIN DINKAR BHATTBHATT IBBI/IPA-003/IP-N000138/2017-2018/11514
9.	Address and e-mail of the interim resolution professional, as registered with the Board	A-103, YOGIRAJ VILLA 2, BEHIND ISCON HEIGHTS, KUNAL CROSS ROADS, GOTRI- LAXMIPURA ROAD, GOTRI, VADODARA – 390 023, GUJARAT E.MAIL – sachin.bhattbhatt@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	A-103, YOGIRAJ VILLA 2, BEHIND ISCON HEIGHTS, KUNAL CROSS ROADS, GOTRI- LAXMIPURA ROAD, GOTRI, VADODARA – 390 023, GUJARAT E.MAIL – cirp.anwasha@gmail.com
11.	Last date for submission of claims	11/02/2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable As Of Now
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. 2. Not Applicable As Of Now 3.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link:- https://ibbi.gov.in/home/downloads



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Ainwasha Engineering & Projects Limited on 25/01/2021 (Order uploaded on 28/01/2021).

The creditors of Ainwasha Engineering & Projects Limited, are hereby called upon to submit their claims with proof on or before 11 February 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date :- 29/01/2021
Place :- VADODARA

Sd/-
Name and Signature of Interim Resolution Professional :
SACHIN DINKAR BHATTBHATT

Sachin Bhattbhatt
SACHIN BHATTBHATT
INSOLVENCY PROFESSIONAL
IBBI/IPA-003/IP-N000138/2017-2018/11514
Mobile : +91 81419 75437